

HIGH COURT OF CHHATTISGARH, BILASPUR

ORDER

No. 738 /Confdl./2019
II-2-1/2019

Bilaspur, dated the 02/07/2019

The following Members of Higher Judicial Service, as specified in Column No. (2) of the table below, are transferred from the place shown in Column No. (3) to the place shown in Column No. (4) and are posted in the capacity as mentioned in Column No. (6) from the date they assume charge of their office(s) and;

The following Members of Higher Judicial Service are appointed as Additional Sessions Judge for the Sessions Division mentioned in Column No. (5) from the date they assume charge of their office(s): -

TABLE

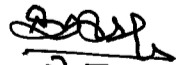
Sl. No.	Name & presently posted as	From	To	Sessions Division	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1)	Shri Shyam Lal Nawratana, Additional District and Sessions Judge	Pratap-pur	Khairagarh	Rajnand-gaon	Additional District and Sessions Judge
2)	Shri Sanjeev Kumar Tamak, Additional District and Sessions Judge	Bhanu-pratap-pur	Bilaspur	Bilaspur	III Additional District and Sessions Judge
3)	Shri Mohan Prasad Gupta, II Additional District and Sessions Judge	Manen-dragarh	Surajpur	Surajpur	I Additional District and Sessions Judge
4)	Shri Gopal Krishna Neelam, Registrar, Chhattisgarh Arbitration Tribunal	Raipur	Pratappur	Surajpur	Additional District and Sessions Judge
5)	Shri Vinod Kumar Dewangan, II Addl. Judge to the Court of Additional District and Sessions Judge	Rama-nujganj	Dantewara	Dakshin Bastar (Dante-wara)	I Additional District and Sessions Judge
6)	Shri Prabodh Toppo, Presiding Officer, Wakf Tribunal	Raipur	Kanker	Uttar Bastar (Kanker)	I Additional District and Sessions Judge
7)	Smt. Sangeeta Naveen Tiwari, Addl. Judge to the Court of I Additional District and Sessions Judge	Dongar-garh	Bhanu-pratappur	Uttar Bastar (Kanker)	Additional District and Sessions Judge

Contd...2/-

(2)

8)	Smt. Madhu Tiwari, Additional District & Sessions Judge	Garia-band	Durg	Durg	Additional District and Sessions Judge (F.T.C.)
9)	Ku. Sunita Sahu, III Additional District & Sessions Judge	Jagdalpur	Jashpur	Jashpur	Additional District and Sessions Judge
10)	Smt. Swarnalata Toppo, III Additional District & Sessions Judge	Bilaspur	Kawardha	Kabir-dham (Kawardha)	Additional District and Sessions Judge
11)	Dr. Mamta Shukla, Additional Registrar (Judicial), High Court of Chhattisgarh	Bilaspur	Durg	Durg	III Additional District and Sessions Judge
12)	Shri Davender Kumar, III Additional District and Sessions Judge	Raipur	Raigarh	Raigarh	II Additional District and Sessions Judge
13)	Smt. Shobhna Koshta, III Additional District & Sessions Judge	Durg	Raipur	Raipur	II Additional District and Sessions Judge
14)	Shri Vijay Kumar Minj, I Additional District & Sessions Judge	Balod	Kanker	Uttar Bastar (Kanker)	II Additional District and Sessions Judge
15)	Shri Vivek Kumar Tiwari (Sr.), Member-Secretary, Chhattisgarh State Legal Services Authority	Bilaspur	Raigarh	Raigarh	III Additional District and Sessions Judge
16)	Shri Manoj Kumar Singh Thakur, Additional District and Sessions Judge of the Special Court for trial of Naxalite Cases	Dante-wara	Balod	Balod	I Additional District and Sessions Judge
17)	Shri Chandra Kumar Kashyap, IV Additional Judge to the Court of I Additional District & Sessions Judge	Raipur	Raigarh	Raigarh	VII Additional District and Sessions Judge
18)	Smt. Pratibha Verma, Additional District & Sessions Judge (F.T.C.)	Dante-wara	Raipur	Raipur	III Additional District and Sessions Judge
19)	Shri Venseslas Toppo, Addl. Registrar (Classification), High Court of Chhattisgarh	Bilaspur	Kawardha	Kabir-dham (Kawardha)	Additional District and Sessions Judge (F.T.C.)
20)	Shri Jaideep Garg, IX Additional District and Sessions Judge	Bilaspur	Ambikapur	Surguja (Ambikapur)	I Additional District and Sessions Judge

BY ORDER OF THE HIGH COURT



2.7.2019
(NEELAM CHAND SANKHLA)
REGISTRAR GENERAL

Contd...3/-

(3)

Endt. No. 739 /Confdl./2019
II-2-1/2019

Bilaspur, dated the 02/07/2019

Copy forwarded to: -

- (1) Deputy Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (14) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
- (15) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
- (16) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (17) Registrar (Vigilance/I. & E.), High Court of Chhattisgarh, Bilaspur for information.
- (18) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (19) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex) , Mantralaya, Atal Nagar for information.
- (20)
 - i. Shri Shyam Lal Nawratana, Additional District and Sessions Judge, Pratappur,
 - ii. Shri Sanjeev Kumar Tamak, Additional District and Sessions Judge, Bhanupratappur,
 - iii. Shri Mohan Prasad Gupta, II Additional District and Sessions Judge, Manendragarh,
 - iv. Shri Vinod Kumar Dewangan, II Addl. Judge to the Court of Additional District and Sessions Judge, Ramanujganj,

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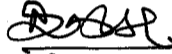
(4)

- v. Smt. Sangeeta Naveen Tiwari, Addl. Judge to the Court of I Additional District and Sessions Judge, Dongargarh,
 - vi. Smt. Madhu Tiwari, Additional District & Sessions Judge, Gariaband,
 - vii. Ku. Sunita Sahu, III Additional District & Sessions Judge, Jagdalpur,
 - viii. Smt. Swarnalata Toppo, III Additional District & Sessions Judge, Bilaspur,
 - ix. Shri Davender Kumar, III Additional District and Sessions Judge, Raipur,
 - x. Smt. Shobhna Koshta, III Additional District & Sessions Judge, Durg,
 - xi. Shri Vijay Kumar Minj, I Additional District & Sessions Judge, Balod,
 - xii. Shri Manoj Kumar Singh Thakur, Additional District and Sessions Judge of the Special Court for trial of Naxalite Cases, Dantewara,
 - xiii. Shri Chandra Kumar Kashyap, IV Additional Judge to the Court of I Additional District & Sessions Judge, Raipur,
 - xiv. Smt. Pratibha Verma, Additional District & Sessions Judge (F.T.C.), Dantewara,
 - xv. Shri Jaideep Garg, IX Additional District and Sessions Judge, Bilaspur
for information and compliance. He/She is directed to take charge at his/her new place of posting on or before 18.07.2019 and send his/her handing taking over charge reports to the Registry through the concerned District & Sessions Judge. .
 - xvi. Shri Gopal Krishna Neelam, Registrar, Chhattisgarh Arbitration Tribunal, Raipur,
 - xvii. Shri Prabodh Toppo, Presiding Officer, Wakf Tribunal, Raipur,
 - xviii. Dr. Mamta Shukla, Additional Registrar (Judicial), High Court of Chhattisgarh, Bilaspur,
 - xix. Shri Vivek Kumar Tiwari (Sr.), Member-Secretary, Chhattisgarh State Legal Services Authority, Bilaspur,
 - xx. Shri Venseslas Toppo, Addl. Registrar (Classification), High Court of Chhattisgarh, Bilaspur,
for information and compliance. He/She is directed to take charge at his/her new place of posting on or before 18.07.2019 and send his/her handing and taking over charge reports. He/She is further directed that if he/she is in occupation of Government accommodation, he/she should vacate the same within 15 days from the date of this order under intimation to this Registry.
- (21) District & Sessions Judge, Balod/ Balrampur at Ramanujganj/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Durg/ Koriya (Baikunthpur)/ Raipur/ Rajnandgaon/ Surajpur/ Uttar Bastar (Kanker) for information. He/She is requested to impress upon the transferred Officer that if the transferred officer is in occupation of Government accommodation, he should vacate the same within 15 days from the date of this order under intimation to this Registry. He is also requested to send immediately the handing over charge report of transferred Officer to this Registry.
- (22) District & Sessions Judge, Baloda-Bazar/ Bemetera/ Dhamtari/ Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Surguja at Ambikapur for information.
- (23) Joint Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.

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(5)

- (24) Additional Registrar (Admn./ D.E./ Classification/ Judicial/ O/o R.G. & E.), High Court of Chhattisgarh, Bilaspur for information.
- (25) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (26) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- (27) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (28) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (29) Deputy Registrar (Confidential/Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.
- (30) Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (31) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (32) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (33) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


2.7.2019

(NEELAM CHAND SANKHLA)
REGISTRAR GENERAL